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C. A. T. Bench, Jaipur

Date of Order	Orders
27.2.2001	Mr. P. M. Jadh, Counsel for applicant Mr. Hement Gupta, proxy counsel for Mr. M. Rafiq, Counsel for respondents
Received copy 28.2.2001	Learned counsel for the applicant seeks to withdraw the OA. Allowed. The OA stands disposed of as withdrawn.
Recd 28.2.2001	(N. P. NAWANI) ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)
84/01	